

(X2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP 50/95 in OA 1001/93,  
CP 55/95 in OA 1226/94,  
CP 93/95 in OA 32/94 &  
CP 100/95 in OA 947/93.

Dt. of Order: 14-12-95.

CP 50/95.

1. K. Subba Rao
2. S. Lakshmaiah
3. G. Seetharama Rao
4. G. Ratnaiah

... Applicants

Vs.

1. Shri MV Bhaskar Rao, The Chief General Manager, Telecommunication, AP Circle, Hyderabad.
2. Shri R.K. Thakkar, The Director General & Chairman, Telecom Commission, New Delhi.

... Respondents

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CP 55/95.

1. Ch. Veeraraghavalu
2. S. Ganapati
3. T. Narasimha Murthy
4. B. Lakshmi Narayana
5. V. Naga Chary

... Applicants

Vs.

1. Shri MV Bhaskar Rao, The Chief General Manager, Telecommunication, AP Circle, Hyderabad.
2. Shri R.K. Thakkar, The Director General & Chairman, Telecom Commission, New Delhi.

... Respondents

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CP 93/95.

Raja Hajarath

... Petitioner/Applicant

Vs.

1. Sri R.K. Takkar, Secretary, Ministry of Communications, Govt. of India, New Delhi.
2. Sri R.K. Takkar, Chairman, Telecom Board, Sanchar Bhavan, New Delhi.
3. Sri Budh Prakash, Assistant Director General (TE), Ministry of Communications, Dept of Telecom, Sanchar Bhavan, New Delhi

4. Sri M.V.Bhaskara Rao, Chief General Manager, Telecom, AP Circle, Doersanchar Bhavan, Hyderabad.

... Respondents/Respondents

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CP 100/95.

G.Chandrasekhara Rao

..Petitioner/Applicant

vs.

1. Sri RK Takkar, Secretary, Ministry of Communications, Govt. of India, New Delhi.
2. Sri RK Takkar, Chairman, Telecom Board, Sanchar Bhavan, New Delhi.
3. Sri Budh Prakash, Assistant, Director General (TE), Ministry of Communications, Dept. of Telecom, Sanchar Bhavan, New Delhi.
4. Sri M.V.Bhaskara Rao, Chief General Manager, Telecom, AP Circle, Doersanchar Bhavan, Hyderabad.

... Respondents/Respondents

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Counsel for the Applicants : Shri K.Venkateshwar Rao  
(in all CPs)

Counsel for the Respondents : Shri V.Bhimanna, Addl.CGSC  
(in all CPs)

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CORAM:

THE HON'BLE JUSTICE SHRI V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE SHRI R.BANGARAJAN : MEMBER (A)

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19

CP No.50/95 in OA 1001/93,

CP No.55/95 in OA 1226/94,

CP No.93/95 in OA 32/94 &

CP No.100/95 in OA 947/93.

Dt. of Order: 14-12-95.

(Order passed by Hon'ble Justice Shri V.Neeladri Rao,  
Vice-Chairman).

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All these Contempt Petitions are closed as by order  
No.TA/CL/5-4/94, dt.13-12-95 the applicants were informed  
that the orders therein will be implemented subject to the  
outcome of the SLPs already filed in the Supreme Court of  
India and SLPs proposed to be filed.//

*R.RANGARAJAN*

(R.RANGARAJAN)  
Member (A)

*V.Neeladri Rao*

(V.NEELADRI RAO)  
Vice-Chairman

Dated: 14th December, 1995.  
Dictated in Open Court.

*Amrit*  
*13/12/95*  
Deputy Registrar (J) CC

avl/

To

1. Sri M.V.Bhaskar Rao, Chief General Manager,  
Telecommunication, A.P.Circle, Hyderabad.
2. Sri R.K.Thakkar, Director General & Chairman,  
Telecom Commission New Delhi.
3. Sri R.K.Takkar, Secretary, Ministry of Communications,  
Govt.of India, New Delhi.
4. Sri R.K.Takkar, Chairman, Telecom Board, Sanchar Bhavan,  
New Delhi.
5. Sri Budh Prakash, Assistant Director General (TE)  
Ministry of Communications, Dept.of Telecom  
Sanchar Bhavan, New Delhi.
6. One copy to Mr. K.Venkateswar Rao, Advocate, CAT.Hyd.
7. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

pvm.